

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:6201
ANSWERED ON:05.05.2015
MAINTENANCE OF COWS
Senthilnathan Shri PR.

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether it is true that maintenance cost of cows has increased due to ban on cow slaughter and ban on sale of beef in the country;
- (b) if so, the details thereof; and
- (c) the details of the budgetary allocation made by the Government for maintenance of cows in various States of the country?

Answer

THE MINISTER OF STATE FOR AGRICULTURE (SHRI MOHANBHAI KUNDARIYA)

(a) to (c) No, Madam. However, under the distribution of legislative powers between the Union and the States under Article 246(3) of the Constitution, preservation of animal is a matter on which the State legislature has exclusive powers to legislate. The relevant entry viz Entry 15 of the List -II of the Seventh Schedule of the Constitution reads as follows 'Preservation protection and improvement of stock and prevention of animal diseases; veterinary training practices'. Most of the State Governments have enacted legislation for banning/restricting/ prohibiting slaughter of animals including cattle. Details of the schemes along with their allocation being implemented by Department of Animal Husbandry, Dairying & Fisheries in Ministry of Agri- culture during 2015-16 to compliment and supplement the efforts made by the States for increasing milk production and produ- ctivity of bovines is as under:

(Rs in crore)

S. No. Scheme Allocation for
2015-16

1. National Programme 150.00
for Bovine Breeding &
Dairy Development
including Indigenous
Breed
2. National Dairy Plan-I 300.00
3. Dairy Entrepreneurship 127.00
Development Scheme
- Total 577.00